

आते हैं और किस तरह से महत्वपूर्ण सवालों को पीछे डाल दिया जाता है और कुछ प्रमुख व्यक्ति हैं जो पैसा चार्ज करते हैं। यह सब लोक सभा की कार्यवाही में है।

अध्यक्ष महोदय : उन्होंने मुझे कहा है और मुझे भी यह ख्याल है कि यह कोई आर्गनाइजेशन है, जिन्होंने नोटिस सब मेम्बरों को दिया था, जिसमें कहा गया था कि वह सवाल तैयार करेंगे और पेमेंट लेंगे।

श्री रामेश्वरानन्द (करनाल) : यह ठीक है और मेरे पास भी है।

श्री भागवत झा आजाद : वह कह रहे थे कि वह एक मशीनरी है।

अध्यक्ष महोदय : मगर जो आपने एलीमिनेशन लगाये हैं, उनको लिख कर सन्स्टेन्शियेट करना होगा।

12.17 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) The Export of Gum Karaya (Inspection) Rules, 1965 published in Notification No. SO. 358 in Gazette of India dated the 28th January, 1966;
- (ii) The Export of Pesticides (Inspection) Rules, 1965 published in Notification No. SO. 431 in Gazette of India dated the 7th February, 1966;
- (iii) The Export of Organic Chemicals (Inspection) Rules, 1966 published in Notification No.

SO. 481 in Gazette of India the 9th February, 1966;

- (iv) The Export of Paints and Allied Products (Inspection) Rules, 1966 published in Notification No. SO. 484 in Gazette of India dated the 9th February, 1966;
- (v) The Export of Rubber Houses (Inspection) Rules, 1966 published in Notification No. SO. 497 in Gazette of India dated the 14th February, 1966.

[Placed in Library. See No. LT-5804/66].

HALF-YEARLY REPORT ON ACTIVITIES OF COIR BOARD CENTRAL SILK BOARD (SECOND AMENDMENT) RULES

Shri Shafi Qureshi: I beg to lay on the Table a copy each of the following papers:—

- (1) Half-yearly report on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the period from the 1st April, 1965 to 30th September, 1965, under sub-section (1) of section 19 of the Coir Industry Act, 1953;

[Placed in Library. See No. LT-5805/66].

- (2) The Central Silk Board (Second Amendment) Rules, 1966, published in Notification No. GSR. 285 in Gazette of India dated the 26th February, 1966 under sub-section (3) of section 13 of the Central Silk Board Act, 1948.

[Placed in Library. See No. LT-5806/66].

12.19 hrs.

PUBLIC ACCOUNTS COMMITTEE

FORTY-FIFTH REPORT

Shri Morarka (Jhunjhunu): I beg to present the Forty-fifth Report of the Public Accounts Committee on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), 1963-64.